Khelo India Scheme in Andhra Pradesh

1492. SHRI N. REDDEPPA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the projects undertaken in Andhra Pradesh under the Khelo India scheme;

(b) the total funds allocated to each project;

(c) the details and the time by when each project were initiated and the estimated date of completion of each pending project;

(d) whether any time or cost overruns in these projects; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }

(a) to (e) Details of sports infrastructure projects sanctioned under the Khelo India Scheme in the country, including in the State of Andhra Pradesh, are available in public domain on the dashboard at https://mdsd.kheloindia.gov.in. As per the existing guidelines of the Khelo India Scheme, the timeline of completion of infrastructure projects sanctioned under the Scheme is two years from the date of its sanction. The responsibility of executing the projects rests with the grantee.

*****